

(b) Information is not compiled Statewise. Of the 842 miles of new construction included in the Second Five Year Plan 175 miles are on Central Railway, 168 on Eastern Railway, 100 miles on Northern, 56 on North Eastern and the balance 343 on South Eastern Railway.

Berhampur Post Office

373. Shri Mohan Naik: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Berhampur (Ganjam District, Orissa) head post office is accommodated in a rented house, which does not have adequate accommodation;

(b) whether any land has been acquired for construction of the post office and staff quarters at a suitable place in the town;

(c) whether there is any provision in the Second Five Year Plan for construction of the post office and staff quarters at Berhampur?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Reply is in the affirmative except that the rented building in question with the land on which it stands was acquired by the P. & T. Department on 5-1-1954.

(b) & (c). Action to construct a building for the Post Office at Berhampur (Ganjam) on the existing site during the Second Plan period is already in progress. Land for construction of staff quarters at this station has not yet been acquired and, as such, no provision for the same exists at present. Efforts are, however, being made to select a suitable site for the purpose.

Railway Quarters

374. Shri Mohan Naik: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that no staff quarters have been provided to the scavenging staff at Berhampur Rail-

way Station on South Eastern Railway at present; and

(b) whether there is any proposal for building such staff quarters in the Second Five Year Plan?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No, 20% of this scavenging staff has been provided with quarters at Berhampur.

(b) Yes.

Amarya Telegraph Office

375. Shri Mohan Swaroop: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware of the fact that the telegrams are delayed to and from Amarya Telegraph Office in District Pilibhit (U.P.) for days; and

(b) if so, the steps taken to reduce such delays?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). There is no Telegraph Office at Amarya. The nearest Telegraph Office is Pilibhit which is at a distance of 15 miles from Amarya. The delay in delivery is primarily due to this distance which has to be covered by the mail peon. The volume of traffic at Amarya does not justify the opening a separate telegraph office there.

Rampur Haldwani Railway Line

376. Shri Mohan Swaroop: Will the Minister of Railways be pleased to refer to the reply to Starred Question No. 634 on the 2nd August, 1956 and state:

(a) the progress made in the survey Haldwani-Rampur branch line of Northern Railway; and

(b) when the construction work will be started and finished?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) The traffic survey is completed. The Engineering survey is nearing completion.

(b) Owing to limited availability of resources during the Second Five Year Plan, the project has not been included in this plan period.

Bhojepura-Sitarganj Railway Line

377. Shri Mohan Swaroop: Will the Minister of Railways be pleased to state:

(a) whether Government propose to construct a railway line from Bhojepura to Sitarganj, North Eastern Railway;

(b) whether any survey work has been done in the past in this connection; and

(c) if not, whether any survey work will be started soon?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No.

(b) No.

(c) No useful purpose will be served by carrying out a survey when owing to the limited availability of resources this project has not been included by the Planning Commission in the 842 miles of new lines approved for construction during the 2nd Five Year Plan Period.

सस्ते अनाज की दुकानें

३७८ { श्री बाल्मिकी :
पंडित यू० वि० भार्गव :
श्रीमती तारकेश्वरी सिन्हा

क्या खाद्य तथा कृषि मंत्री अब तक प्रत्येक राज्य में खोली गई सस्ते अनाजों की दुकानों की संख्या बताने की कृपा करेंगे ?

खाद्य तथा कृषि उपमंत्री (श्री प्र० म० धामस) : भिन्न भिन्न राज्यों में खोली गयी सस्ते अनाजों की दुकानों का एक विवरण सभा की टेबल पर रख दिया गया है।

[बैठके परिशिष्ट ३, अनुबन्ध संख्या ४८]

RE PRIVILEGE MOTION

Shri Anthony Pillai (Madras North): Sir, I have given notice of a motion yesterday evening. I would like to know whether I have your leave to move it.

Mr. Speaker: Notice of any motion for raising a debate, or calling attention or privilege first comes to the Speaker. He exercises his judgement whether to bring it before the House or give his consent for its being brought before the House. Otherwise, the orders will be communicated to the hon. Members and they ought not to raise it here.

Shri Anthony Pillai: On a point of order, Sir, I sent the notice to the Secretary yesterday evening...

Mr. Speaker: Did he expect it to be taken up immediately this morning? Should not the Speaker have time to consider it. Let him wait....

Shri Anthony Pillai: I have raised a point of order.

Mr. Speaker: Order, order. The hon. Member will kindly resume his seat. If any hon. Member, late in the evening, sends a notice of a motion for raising a debate or a motion of privilege, I have to look into it and consider whether I ought to allow it on the floor of the House before I give my consent.

Hon. Members give notice of a motion; immediately, they come here and ask what has happened to it. Any notice that is given to the House will be disposed of and the result will duly be communicated to the Member if I disallow it or it will be brought up before the House, if I allow it. Let them hold their breath in patience.

Shri Anthony Pillai: On a point of order, Sir. The Rules of Procedure state that notice should be given before the House assembles. I gave notice yesterday evening. May I